

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 602/2022**

**IN THE MATTER OF:**

UTKARSH SINGH CHAUHAN

...APPLICANT(s)

VERSUS

STATE OF UTTAR PRADESH & ORS

....RESPONDENT(s)

**SUPPLEMENTARY AFFIDAVIT ON BEHALF OF THE DISTRICT  
MAGISTRATE, LUCKNOW IN COMPLIANCE WITH THE ORDER  
DATED 08.10.2025**

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| 2.                | DRONE VIDEO RECORDING OF THE ENTIRE AREA OF THE CHANDE BABA TALAB AND ITS NEARBY SPOTS IS                           |                     |

|    |   |  |
|----|---|--|
|    | ANNEXED HEREWITH AND MARKED AS ANNEXURE-1.  |  |
| 3. | COPIES OF EMAIL DATED 13.10.2025 AND LETTER DATED 24.10.2025 ARE ANNEXED HEREWITH AND MARKED AS ANNEXURE-2. |  |
| 4. | A COPY OF LETTER DATED 24.10.2023 IS ANNEXED HEREWITH AND MARKED AS ANNEXURE-3.                             |  |

**THROUGH COUNSEL**



BHANWAR PAL SINGH JADON  
STANDING COUNSEL FOR THE STATE OF U.P.  
[EMAIL-bhanwar09jadon@gmail.com](mailto:EMAIL-bhanwar09jadon@gmail.com)  
PHONE NO.-6375115224

Date: 29.10.2025

Place: NOIDA



BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL  
BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 602/2022

IN THE MATTER OF:

UTKARSH SINGH CHAUHAN

...APPLICANT(S)

VERSUS

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SUPPLEMENTARY AFFIDAVIT ON BEHALF OF THE DISTRICT

MAGISTRATE, LUCKNOW IN COMPLIANCE WITH THE ORDER

DATED 08.10.2025



I Vishak G. aged about-37 years, son of SV Ganapathy ayyier, District Magistrate, Lucknow, state of Uttar Pradesh, do hereby most solemnly state and affirm as under:

1. That I, the Deponent in the above captioned matter, am fully conversant with the facts of the case and is competent and authorized to swear the present response.
2. That I state that the contents of the response have been drafted by my counsel on my instructions, and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

*Shaleen Raj*  
Advocate & Notary  
268/639 Gha/4, Tilak Nagar  
Aishbagh, Lucknow (U.P.) India

29 OCT 2025

**I. BACKGROUND OF THE MATTER:**

3. That, the present Original Application No. 602 of 2022 has been registered on the basis of a letter petition dated 09.05.2022 submitted by the applicant regarding the environmental degradation of Chande Baba Talab, Lucknow, alleging issues of encroachments around the lake, declining water levels, non-utilization of Nagwa Nala water, and the need for desilting, afforestation, and beautification of the lake, which is spread over approximately 36.909 hectares and holds religious and ecological importance.

4. That, the Hon'ble Tribunal vide order dated 08.10.2025 had issued certain additional directions for the deponent, the relevant part is mentioned herein

below for perusal:

*Affidavits have been filed vide emails dated 07.10.2025 by D.M., Lucknow and D.F.O., Lucknow.*

*We consider it appropriate to have drone video of the Chande Baba Talab for assessment of its present status and also activities carried out for its rejuvenation/restoration including plantation in its catchment areas.*

*3. Additional affidavit giving details of further action taken along with copy of drone video may be filed by D.M., Lucknow within 15 days.*

*4. Liston 30.10.2025 for final hearing..."*

**II. REPLY IN COMPLIANCE OF AFORESAID ORDER AND IN**

**FURTHERANCE OF AFFIDAVIT DATED 07.10.2025**

**Shaleen Raj**  
Advocate & Notary  
268/639 Gha/4, Tilak Nagar  
Aishbagh, Lucknow (U.P.) India

29 OCT 2025



(HERE IN AFTER REFERRED TO AS 'PREVIOUS AFFIDAVIT')

IS AS FOLLOWS:

**A. REGARDING DRONE VIDEO**

5. That, in compliance with the directions of the Hon'ble Tribunal, drone video recording of the entire area of the Chande Baba Talab and its nearby spots is annexed herewith and marked as *Annexure-1*.

**B. REGARDING REJUVENATION OF CHANDE BABA TALAB**

6. That, in compliance with the directions of the Hon'ble Tribunal regarding excavation and restoration of Chande Baba talab, it is respectfully submitted that efforts have been made to undertake the restoration work through CSR funds of private organizations. In this regard, Max Healthcare, vide email dated 13.10.2025, had sought permission to restore around 15 hectares of Chande Baba Pond using its CSR funds. The Chief Development Officer, Lucknow, vide Letter No. 642/B.J.V.K.L./NGT dated 24.10.2025, has approved the project with the condition that the proposal be placed before the District Administration, Lucknow, and their approval is to be obtained prior to commencement of work. Accordingly, if approved and undertaken by Max Healthcare, a major portion of Chande Baba talab will be renovated and beautified.

  
**Shaleen Raj**  
 Advocate & Notary  
 268/639 Gha/4, Tilak Nagar  
 Aishbagh, Lucknow (U.P.) India

29 OCT 2025



Copies of email dated 13.10.2025 and letter dated 24.10.2025 are annexed here with and marked as *Annexure-2*.

**C. REGARDING PLANTATION AND GREEN COVER ENHANCEMENT**

7. That, as stated in paragraphs 17-19 of the previous affidavit dated 07.10.2025 (*kindly refer to judicial page no.914*), in addition to the 1000 saplings already planted earlier, another 1000 saplings with iron tree guards were proposed to be planted. It was further disclosed in the said affidavit that out of these newly proposed saplings, 500 saplings with iron tree guards had already been planted till date 04.10.2025. Moreover, as per the report submitted by the Divisional Forest Officer, Avadh Forest Division, Lucknow, vide Letter No. 2979/TC/35-3 dated 24.10.2025, **an additional 20 saplings of the Peepal species have been planted, and the plantation of the remaining 480 saplings with iron tree guards is scheduled to be completed by the first week of November, 2025.**

A copy of letter dated 24.10.2023 is annexed here with and marked as *Annexure-3*.

8. Hence, this reply is respectfully submitted for kind perusal of this Hon'ble Tribunal.
9. That everything stated above is true and correct to my knowledge, derived from official records, and nothing material has been concealed there from.

*Shaleen Raj*  
Advocate & Notary  
268/639 Gha/4, Tilak Nagar  
Aishbagh, Lucknow (U.P.) India

29 OCT 2025

*[Signature]*  
DEPONENT

VERIFICATION

Verified at Lucknow on this <sup>29</sup> day of October 2025, that the contents of the above affidavit from paragraphs 1 to are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

  
DEPONENT



Sworn and Verified before me.

  
**Shaleen Raj**  
Advocate & Notary  
268/639 Gha/4, Tilak Nagar  
Aishbagh, Lucknow (U.P.) India

29 OCT 2025

Identify the deponent who signed before me

  
29.10.25

message  
Seeking approval for Rejuvenation of Pond under CER Obligations of EC – Max Lucknow

Manvendra Singh <Manvendra.Singh@maxhealthcare.com>  
o: gwactlucknow@gmail.com <gwactlucknow@gmail.com>  
c: Naveen Bhatt <Naveen.Bhatt@maxhealthcare.com>

Mon, 13 Oct, 2025 at 4:26 p

Sir,

Refer to the Environmental Clearance (EC) conditions, wherein we are required to spend approximately INR 200 lakhs towards rejuvenation of ponds in rural and urban areas (covering around 4-5 ponds). A copy of the EC is attached for your reference.

In this regard, we had initially obtained internal approval for an estimated cost of INR 110-120 lakhs (inclusive of all taxes) for the rejuvenation of Chand Baba Talab (Approx. area- 14-15 hectares) Lucknow.

As this initiative forms part of the CER obligations under the Environmental Clearance (EC) for Max Lucknow, we seek formal approval from the Department to initiate the commercial process, while also keeping SEIAA-Lucknow informed about the proposed activity.

We shall be highly obliged if the District Authority could issue a letter authorizing us to undertake the rejuvenation of this wetland, along with necessary clearances, keeping SEIAA-Lucknow in the loop. All statutory clearances and related legal work shall remain under the scope of the Ground Water Department and District Authority, while we will execute the work strictly as per the agreed scope.

We also intend to sign an agreement with the respective authority prior to the execution of the work, clearly defining the scope of work.

Warm regards,  
Manvendra Singh

8860093525

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 EC\_Max\_Lucknow\_e104245f9d.pdf  
906 KB

मुख्य विकास अधिकारी,  
जनपद-लखनऊ।

सेवा में,

Mr. Pramit Mishra  
M/s Max Super Specialist Hospital  
(A Unit of starllt Medical Centre Private Limited)  
Vijay Khand Gomti Nagar Lucknow-226010

पत्रांक /भू०ज०वि०ख०ल०/NGT

लखनऊ:दिनांक:अक्टूबर 24/10/2025

विषय: Seeking approval for Rejuvenation of Pond Under CER Obligations of EC- Max Lucknow.

महोदय,

कृपया उक्त विषयक अपने ई-मेल दिनांक 13-10-2025 का सन्दर्भ ग्रहण करें जिसके द्वारा पर्यावरण को स्वच्छ बनाने हेतु प्रबंधन योजना के अन्तर्गत लखनऊ के विकास खण्ड सरोजनीनगर के क्षेत्रान्तर्गत ग्राम पंचायत गढ़ी चुनौटी स्थित चाँद बाबा तालाब की 15 हेक्टेयर क्षेत्रफल भूमि पर जीर्णोद्धार कार्य संस्थान के बजट से कराये जाने की अनुमति प्रदान करने का अनुरोध किया गया है। यह भी अवगत कराया गया है कि चाँद बाबा तालाब का जीर्णोद्धार से सम्बंधित कार्य भूगर्भ जल विभाग, उत्तर प्रदेश तथा जिला प्रशासन द्वारा प्राविधानित नियमों एवं शर्तों के अनुसार किया जायेगा।

उक्त के क्रम में लखनऊ के विकास खण्ड सरोजनीनगर के क्षेत्रान्तर्गत ग्राम पंचायत गढ़ी चुनौटी में स्थित चाँद बाबा तालाब के जीर्णोद्धार आपकी संस्था के बजट से कराये जाने अनुमति इस शर्त/प्रतिबन्ध के साथ प्रदान की जाती है कि प्रस्तावित कार्य प्रारम्भ करने से पूर्व उसका प्रस्तुतीकरण सर्वप्रथम जिला प्रशासन लखनऊ के सम्मुख किया जायेगा तथा जिला प्रशासन लखनऊ द्वारा स्वीकृति प्रदान करने के उपरान्त ही कार्य प्रारम्भ किया जायेगा।

भवदीय,

(अजय जैन)  
मुख्य विकास अधिकारी  
लखनऊ।

पत्रांक 642/भू०ज०वि०ख०ल०/NGT/तददिनांक।  
प्रतिलिपि निम्नलिखित को सूचनार्थ एवम् आवश्यक कार्यवाही हेतु प्रेषित है:-

1. जिलाधिकारी, महोदय, लखनऊ।
2. उपजिलाधिकारी, सरोजनीनगर, लखनऊ।
3. उपायुक्त मनरेगा, लखनऊ।
4. अधिशासी अभियन्ता, सिंचाई विभाग, लखनऊ।
5. सीनियर हाइड्रोलॉजिस्ट, भूगर्भ जल विभाग, खण्ड लखनऊ।
6. सहायक अभियन्ता, लघु सिंचाई, लखनऊ।
7. खण्ड विकास अधिकारी, सरोजनी नगर, लखनऊ।

(अजय जैन)  
मुख्य विकास अधिकारी  
लखनऊ।

कार्यालय प्रभागीय वनाधिकारी, अवध वन प्रभाग, उ०प्र०, लखनऊ।  
पत्रांक:- 2979 / टी०सी० / 35-3, लखनऊ, दिनांक, 24, अक्टूबर 2025.

सेवा में,

मुख्य विकास अधिकारी,  
लखनऊ।

विषय:-

महोदय,

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-602/2022 उत्कर्ष सिंह चौहान बनाम स्टेट ऑफ उत्तर प्रदेश एवं अन्य में मा० अधिकरण द्वारा पारित आदेश दिनांक 08.10.2025 के अनुपालन के संबंध में।

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-602/2022 उत्कर्ष सिंह चौहान बनाम स्टेट ऑफ उत्तर प्रदेश एवं अन्य में मा० अधिकरण द्वारा पारित आदेश दिनांक 08.10.2025 के अनुपालन में अवगत कराना है कि चोंदे बाबा तालाब व उसके आस-पास क्षेत्र में 520 आयरन ट्री-गार्ड में पर्यावरण अनुकूल प्रजातियों का निम्न प्रकार रोपण किया गया है-

| क्र०सं० | रोपित प्रजाति | पौधों की संख्या |
|---------|---------------|-----------------|
| 1       | अजुन          | 300             |
| 2       | जामुन         | 50              |
| 3       | पाकड़         | 50              |
| 4       | शीशम          | 50              |
| 5       | कदम्ब         | 50              |
| 6       | पीपल          | 20              |
|         | योग-          | 520             |

अवशेष 480 आयरन ट्री-गार्ड का रोपण किया जाना है, जिसे माह नवम्बर, 2025 के प्रथम सप्ताह में पूर्ण कर लिया जाएगा। चोंदे बाबा तालाब के क्षेत्र में कराये गये आयरन ट्री-गार्ड रोपण के वर्तमान स्थिति की ड्रोन वीडियोग्राफी की वीडियो पेन ड्राइव के रूप में संलग्न है।

संलग्नक:- यथोपरि।

भवदीय,

(सितांशु पाण्डेय)

प्रभागीय वनाधिकारी,  
अवध वन प्रभाग, लखनऊ।

पत्र संख्या व दिनांक उपरोक्त

प्रतिलिपि- मुख्य वन संरक्षक कोर्ट केस, उ०प्र० लखनऊ को उनके पत्रांक-को०के० 1027/6ई-2(एन०जी०टी०) दिनांक 17.10.2025 के कम में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रतिलिपि-अपर प्रधान मुख्य वन संरक्षक/मुख्य वन संरक्षक लखनऊ मण्डल, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रतिलिपि-जिलाधिकारी, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

(सितांशु पाण्डेय)

प्रभागीय वनाधिकारी,  
अवध वन प्रभाग, लखनऊ।

पत्र संख्या व दिनांक उपरोक्त

प्रतिलिपि-उप प्रभागीय वनाधिकारी, मोहनलालगंज को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रतिलिपि-क्षेत्रीय वन अधिकारी, सरोजनीनगर को इस निर्देश के साथ प्रेषित कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-602/2022 उत्कर्ष सिंह चौहान बनाम स्टेट ऑफ उत्तर प्रदेश एवं अन्य में मा० अधिकरण द्वारा पारित आदेश दिनांक 08.10.2025 में दिये गये निर्देशों का अक्षरशः अनुपालन सुनिश्चित करते हुए, लक्ष्य के अनुरूप अवशेष आयरन ट्री-गार्ड में वृक्षारोपण कार्य यथाशीघ्र पूर्ण कराना सुनिश्चित करें जिससे मा० अधिकरण के आदेशों का अनुपालन सुनिश्चित किया जा सके।

(सितांशु पाण्डेय)

प्रभागीय वनाधिकारी,  
अवध वन प्रभाग, लखनऊ।